

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

9.2.04 :

None appears for the applicant on calls. Mr. S.B.Jena, ld. counsel for the respondents is present. The application is dismissed for default.


VICE CHAIRMAN (J)


VICE CHAIRMAN (A)

Reside not met

ad? to 12.9.04

1
11.9.02 RE

For final order

Reside not met

1
22.10.04 WL

For final hearing

reside not met

ad? to 9.7.04.

1
6.2.04 WL

Copies of current

mause sent to

for court to handle

1
16.2.04
16/2/04
505